SHRI MUHAMMED SHERIFF: How many people, according to para 3 of the Agreement, have been granted citizenship so far out of the 300,000 people Ceylon has agreed to take into her citizenship?

MR. SPEAKER: The question was about amendment of the Agreement. He answered 'no'. How he is asking about statistics. He should have given separate notice for that.

SHRI MUHAMMED SHERIFF: It pertains to the main agreement.

MR. SPEAKER: Some water in the empty bucket? No.

SHRI R. V. SWAMINATHAN: One of the terms of the Agreement is that the Cevlon Government would pay some compensation to all repatriates.

May I know whether the Ceylon Government are fulfilling that?

SHRI SURENDRA PAL SINGH: Thev are.

Oil Exploration Policy

*917. SHRI R. V. SWAMINATHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government are working on the outline of a new oil exploration policy designed to yield quick results;
- (b) if so, the salient features of the proposal; and
- (c) the time by which it would be announced?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM CHEMICALS (SHRI DALBIR SINGH): (a) to (c). Government are not considering any new exploration policy as such. They are, however, considering ways and means to expedite the seismic surveys and exploration of the other promising areas lying in our Continental Shelf, having finalized the arrangements for drilling in the Bombay High area.

On land, steps have been taken to extend exploration to promising areas like Tripura where large-scale petroleum accumulations are anticipated.

Drilling of deep wells to locate deep oil deposits are also proposed. Detailed technoeconomic study of the oil and gas potential in the country is being made by ONGC with the assistance of Soviet experts, and their report is expected by September, 1971.

SHRI R. V. SWAMINATHAN: Which are the other promising areas besides Tripura and the Bombay High region where survey have so far been conducted?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): So far as seismic surveys are concerned, they are being conducted in the Kaveri basin, in the Punjab, in Jammu and Kashmir, in Assam and in Gujarat.

SHRI R. V. SWAMINATHAN: What is the preliminary report that has been received by the Government of India so far as the Kaveri basin is concerned?

SHRI P. C. SETHI: The Kaveri basin is reported to be somewhat promissing, but the detailed report has not yet come. The work is still on.

SHRI INDER J. MALHOTRA: May I know at what stage the survey is in Jammu and Kashmir.

. SHRI P. C. SETHI : So far as Jammu and Kashmir is concerned, we are drilling in the Surin-Mastgar area in Jammu. This is a very deep well. We have got only one deep drilling rig which is being deployed there. The work is going on, although the progress of the work is not very satisfactory.

SHRI RANABAHADUR SINGH : May I know if there has been any such survey carried out is the region of M. P.

SHRI P. C. SETHI: No, Sir.

SHRI AMRIT NAHATA: May I know whether the drilling and exploration work of gas in Jaisalmer in progressing. What are the expectations of the Government?

SHRI P. C. SETHI: There is a possibility of getting gas in the Jaisalmer area. The work is being carried on.

SHRI P. VENKATASUBBAIAH: May I know whether any detailed report has been made by the ONGC about the Godavari basin as was done on the Kaveri basin?

SHRI P. C. SETHI: So far as geological mapping is concerned; field parties conducting the surveys are active in many States including Andhra Pradesh, but as seismic surveys are concerned, they are conducted only if there is some possibility after the geological report is satisfactory and such seismic surveys are being conducted in coastal Andhra Pradesh.

SHRIMATI JYOTSNA CHANDA: Since some work is going on in Assam, I went to know whether the Patharkandi area of Cachar District has been surveyed or no t.

SHRI P. C. SETHI: I do not exactly know about it, but there are various parties working in Assam.

Representation by Doctors Regarding Service conditions

*918. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Doctors serving in the various Defence Units, specially in Ordnance Factories, have represented to bring their service conditions at par with those Doctors serving on the Railways and in other Departments; and
- (b) if so, what steps have been taken to remove stagnation in their case?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Except from doctors serving in/with the Ordnance Factories, representations have not been received from doctors serving in other defence establishments. The civilian doctors serving in/with the Ordnance Factories have submitted representations to the Government regarding promotional avenues to be provided to them (as in the position in the

Railways, Army Medical Corps and C.G.H.S.) and urging revision in the scales of pay. They have also sent a representation to the Pay Commission.

(b) The question regarding providing promotional avenues to the civilian doctors serving in/with the Ordnance Factories is under examination. The question of revision in scales of pay is with the Pay Commission.

SHRI S. M. BANERJEE: I thank the hon. Minister for considering their promotional avenue. I want to know whether it is a fact that the doctors have sent a memorandum to the Pay Commission that the discrimination meted out to them in the implementation of the Second Pay Commission's award should be undone. The railways have got better pay scales and better promotional avenues than the ordnance factories doctors. What steps have been taken to rectify that anomaly and discrimination?

SHRI JAGJIVAN RAM: In the reply I have stated that there is a case for providing promotional avenues for doctors in the ordnance factories and that question is being examined I hope it will be expedited. As soon as the recommendation of the Pay Commmission comes I think all the other anomalies will be satisfactorily settled.

SHRI S. M. BANERJEE: May I know whether the doctors under his Ministry are likely to be brought under the CGH scheme or whether they will remain in the Ministry of Defence?

SHRI JAGJIVAN RAM: I think that question was examined—whether some of the officers should be brought under the CGHS. But the Health Ministry feels that the entire CGH scheme in the light of the last three years' experience is under examination now and they are therefore not agreeable to our proposal.

Deterioration in standard of Service in Hospitals In Delhi

*926. SHRI R. P. YADAV: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government are aware that the standard of service in the hospitals in